

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) Diary No(s). 2913/2020 in C.A. No. 4821/2016

(Arising out of impugned final judgment and order dated 05-05-2016 in C.A. No. No. 4821/2016 12-02-2019 in C.A. No. No. 4821/2016 passed by the Supreme Court Of India)

ALIGARH DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

MEGH SINGH & ORS.

Respondent(s)

IA No. 13655/2020 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 13667/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 13653/2020 - EXEMPTION FROM FILING O.T.
IA No. 13660/2020 - ORAL HEARING

Date : 21-05-2020 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with R.P. (C) D. No. 32708 of 2019.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER